

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH DELHI.

Registration (O.A.) No. 1051 of 1986

P.K. Rathod

Applicant.

Versus

S.C. Arya & others

Respondents.

Connected with

Registration (O.A.) No. 574 of 1986

Dhirendra Kumar

Applicant.

Versus

Union of India & others

Respondents.

Connected with

Registration (O.A.) No. 404 of 1987

Smt. Dakshaben B. Patel

Applicant.

Versus

Union of India and others

Respondents.

Hon'ble Justice Amitav Banerji, Chairman (J). Hon'ble Ajay Johri, Member (A).

For judgments see our judgment of date passed in O.A. NO. 574 of 1986, Dhirendra Kumar v. Union of India & others.

MEMBER (A).

CHAIRMÁN (J).

Dated: February 15,1989.

PG.